public:

(b) if so, the details of such programmes:

- (c) the criteria adopted for inviting general public for participation in such programmes:
- (d) whether Delhi Doordarshan propose to organise some more such programmes in near future; and
 - (e) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMA-TION AND BROADCASTING (KUMARIGIRIJA VYAS):(a) and(b) Yes. Sir. Doordarshan Kendra, Delhi telecast programmes like Prashan Manch, Sports Quiz, Quiz Show, Children's Ouiz, Mushaira, Puniabi Kavi Darbar etc. involving participation of general public.

- (c) The audience invited for participation in these programmes is on the basis of request received from them and from out of panel of viewers maintained by Audience Research Unit. The participant's interest in the subject and their suitability for the programmes are also kept in view.
- (d) and (e) Telecast of programmes involving public participation is a conlinuous process.

Increase in Retirement Age of Central Government Employees

3202. DR. C. SILVERA: Will the PRIME MINISTER be pleased to state:

- (a) whether the retirement age of officials of Reserve Bank of India has been increased from 58 to 60 years:
- (b) if so, the Government also propose to increase the retirement age of Central Government employees from

58 to 60 years;

- (c) if so, the details thereof; and
- (d) if not the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL. PUBLIC GRIEVANCES AND PEN-SIONS (SHRIMATI MARGARET AlVA): (a) Reserve Bank of India have decided to increase the age of retirement of its officers recruited/ promoted prior to 19th July, 1969 and those workmen recruited prior to 19th July, 1969, but promoted on/after 19th July, 1969 as officers from 58 years to 60 years on selective basis, on the same lines as in the case of a majority of public sector banks. However, the Government have advised the Reserve Bank of India to follow the practice of three monthly review and ad-hoc extension as being done by the Reserve Bank of India for the Class III employees.

- (b) No. Sir.
- (c) Does not arise.
- (d) Keeping in view the need to provide employment opportunities to a growing number of educated & skilled personnel, the Fourth Pay Commission recommended that the existing age of retirement on superannuation for all Central Government employees should continue to be 58 years. This recommendation has been accepted by the Central Government.

Indo-Bangladesh Agreement in Science And Technology

3203. DR. C. SILVERA: Will the PRIME MINISTER be pleased to state:

(a) whether some agreements for collaboration to the Field of Science